

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 01-12-2020

SERIAL NO.	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	1332/2020	Ajay Ravi Devendra Vs Wadala T T	Arguments
2	BA POCSO	1102/2020	Rajeshkumar Zuliya Raut Vs RCF P. Stn	Hearing
3	POCSO SPL	438/2019	Karla P. Stn Vs Mohd. Hanif Gulamnabi Shaikh	Discharge Application
4	SPL CASE	971/2020	Ghatkopar P. Stn. Vs Raziya Rehan Patel	Reply/Say on BA

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 02-12-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE
1	POCSO SPL CASE	224/2015	Sakinaka P. Stn Vs Pramod Haridas Jaiswal	Accd s/t u/s 313
2	POCSO SPL CASE	279/2016	Dongri P. Stn Vs Sheru Sayyad Kadri	Accd s/t u/s 313

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 03-12-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE
1	POCSO SPL CASE	425/2015	MIDC P. Stn. Vs Sampa Vishwas Roy and Another	Arguments (HCTB)
2	POCSO SPL CASE	221/2016	Ghatkopar P. Stn. Vs Shubham Ashok Gopale	Arguments
3	POCSO SPL CASE	527/2016	Mahim P. Stn. Vs Najeer Mukbul Khan	Arguments
4	SPL CASE	435/2020	Bhandup P. Stn Vs Rupesh Gajanan Tayade	Reply/Say

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 04-12-2020

SR. NO .	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	1150/2020	Aniket Vijay Sawant and Anr. Vs Bandra P. Stn.	Hearing
2	POCSO SPL CASE	230/2016	RCF P. Stn. Vs Hariom Bhimsen Agrawal	Defence Evidence
3	ABA	1183/2020	Ajay Kamal and Anr. Vs Bhoiwada P. Stn.	Reply/Say
4	SPL CASE	569/2020	Wadala T T P. Stn. Vs Samir Balkrushna Shinde	Report

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 05-12-2020

SR. NO .	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	348/2020	Sohail Mohmd. Aslam Shaikh Vs Antophill P. Stn.	Hearing
2	POCSO SPL CASE	172/2015	Powai P. Stn. Vs Abid Pirasaheb Inamdar	Dfence Evidence
3	POCSO SPL CASE	120/2016	Bandra P. Stn. Vs Dilawar Khan @ Dilawar Munir Sayyed	Reply/Say
4	POCSO SPL CASE	221/2018	Trombay P. Stn. Vs Nura Mehebab Badshah Sayyad	RE PH (HCTB)